

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT**

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** I beg to lay on the Table a copy of Notification No. GSR 388, dated the 18th March, 1961 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2819/61].

12.22 hrs.

**PUBLIC ACCOUNTS COMMITTEE**

**THIRTY-SIXTH REPORT**

**Shri Barman (Cooch-Bihar-Reserved-Sch. Castes):** I beg to present the Thirty-sixth Report of the Public Accounts Committee on the Audit Report on the Accounts of the Damodar Valley Corporation for the year 1958-59.

12.22½ hrs.

**ESTIMATES COMMITTEE**

**HUNDRED AND SEVENTEENTH AND HUNDRED AND TWENTY-SIXTH REPORTS**

**Shri Dasappa (Bangalore):** I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and Seventeenth Report on Action taken by Government on the recommendations contained in the Fifty-fourth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Defence—Ordnance Factories (Organisation and Finance).
- (2) Hundred and Twenty-sixth Report on the Ministry of Food and Agriculture (Department of Food).

12.22½ hrs.

**LEAVE OF ABSENCE**

**Mr. Speaker:** The Committee on Absence of Members from the Sittings of the House in their Twenty-third

Report have recommended that leave of absence may be granted to the following Members for the periods indicated against each:—

- (1) Shri A. K. Gopalan 21st November, to 15th December 1960. (Twelfth Session).
- (2) Shri Chandikeshwar Sharan Singh Ju Deo. 14th November to 16th December, 1960 (Twelfth Session).
- (3) Shri V.N. Swami 2nd December to 16th December, 1960 (Twelfth Session).
- (4) Shri J. Rameshwar Rao 14th February to 30th March, 1961 (Thirteenth Session).
- (5) Shri U. Muthuramalinga Thevar 14th February to 13th April, 1961 (Thirteenth Session).
- (6) Dr. M. V. Gangadhara Siva 14th February to 1st March, 1961 (Thirteenth Session).
- (7) Shri B. Pocker 14th February to 7th April, 1961 (Thirteenth Session).
- (8) Seth Achal Singh 14th February to 28th February, 1961 (Thirteenth Session).
- (9) Shri Narasingha Malla Deb. 14th February to 13th April, 1961 (Thirteenth Session).
- (10) Shri R. Kanakasabai 14th February to 13th April, 1961 (Thirteenth Session).
- (11) Shri K.K. Warior 28th February to 20th April, 1961 (Thirteenth Session).
- (12) Thakore Shri Fatehsinhji Ghodasar 14th February to 4th March, 1961 (Thirteenth Session).
- (13) Shri Atulya Ghosh 14th February to 14th March, 1961 (Thirteenth Session).
- (14) Shri A. Doriaswamy Gounder 14th February to 15th March, 1961 (Thirteenth Session).
- (15) Shri K. Ashanna 14th February to 14th March, 1961 (Thirteenth Session).
- (16) Shri Kansari Halder 5th December, to 23rd December, 1960 (Twelfth Session) and 14th February to 13th March, 1961. (Thirteenth Session).
- (17) Shri Joginder Sen Mandi 27th February to 21st March, 1961 (Thirteenth Session).
- (18) Sardar Baldev Singh 14th February to 10th March, 1961 (Thirteenth Session).

I take it that the House agrees with the recommendations of the Committee.

**Some Hon. Members:** Yes.

**Mr. Speaker:** The Members will be informed accordingly.

12.23½ hrs.

## ELECTION TO COMMITTEES

### ESTIMATES COMMITTEE

**Shri Dasappa (Bangalore):** I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1961 and ending on the 30th April, 1962."

**Mr. Speaker:** The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1961 and ending on the 30th April, 1962."

*The motion was adopted.*

### PUBLIC ACCOUNTS COMMITTEE

**Shri Barman (Cooch-Bihar-Reserv-ed-Sch. Castes):** I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May,

1961 and ending on the 30th April, 1962."

**Mr. Speaker:** Motion moved:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from among themselves to serve as Members of the Committee on Public Accounts for the term beginning on the 1st May 1961 and ending on the 30th April 1962".

**Shri T. B. Vittal Rao (Khammam):** I want to move an amendment to this Motion. So I request that this may be taken up tomorrow, because I found this in the order paper only today. I suggest this may be taken up tomorrow so that we can give notice of amendment.

**Mr. Speaker:** Is it amendment to the Motion.

**Shri T. B. Vittal Rao:** Yes.

**Mr. Speaker:** I will waive notice and allow him to move it now.

**Shri T. B. Vittal Rao:** I beg to move:

That at the end of the Motion, the following be added:

"and that the Chairman of the said Committee be nominated from the Members of the Opposition".

The nomination of the Chairman of the Public Accounts Committee is done by you generally. We have been asking in this House for several years that the Chairman of the Committee should be drawn from the Opposition. In several of the State Legislatures, for example, Andhra Pradesh, the Leader of the Opposition is the Chairman.

**Mr. Speaker:** Does it require an amendment of the rules?—If it requires an amendment of the rules, the rules have to be amended. I am looking into it.